

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
PROPOSED ENTRY OF FOREIGN UNIVERSITIES .

1003

SHRI PENUMALLI MADHU

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) how he would ensure that after the proposed entry of foreign universities they would strictly adhere to the quota laws of the country;
- (b) whether, foreign universities will have to take clearance of accreditation from the Accreditation Committee for quality control;
- (c) whether it is also a fact that after the Bill for allowing the foreign universities to come to the country is passed even Indian universities will have to take clearance from the Accreditation Committee for quality control;
- (d) if so, the details thereof; and
- (e) the manner in which his Ministry would ensure that no fly-by-night operators come to the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

- (a) to (e): A law for regulating the entry and operations of foreign education providers is under consideration of the Government.